Interim Resolution Professional: Ravi Bagri IBBI Registration No. IBBI/IPA-001/IP-P00789/2017-18/11344

Name of the corporate debtor:BIRLADP CARPETS PRIVATE LIMITED; Date of commencement of CIRP: 17th February, 2022; List of creditors as on: 29th March, 2022.

List of unsecured financial creditors belonging to any class of creditors

## (Amount in Rs.)

SI.	Name of creditor	Details of clair	m received	Details of claim admitted					Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.		Date of	Amount	Amount of claim	Nature of	Amount covered by	Whether related	% of voting share in	contingent	mutual dues, that	claim not	claim under	any
		receipt	claimed	admitted	claim	guarantee	party?	CoC	claim	may be set- off	admitted	verification	
	Total		0	0		0		0	0	0	0	0	